

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/138/2016
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others
UNDER SECTION : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. RAMAKRISHNAN G.V. MOHAN KUMAR	Counsel for Petitioners	G.V. Mohan Kumar
2. A.M. Sridharan	Counsel for Respondent 1	A.M. Sridharan
3. B. Sarath babu For. S.P. Murali Krishna advocate.	Counsel for Respondent 2-21 (except 6-16)	B. Sarath babu

ORDER

Counsel representing both the parties present. They prayed time for final submissions.
At request, time is enlarged. Put up on 06.07.2017 at 10.30 A.M.

S. Vijayaraghavan
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))